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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P 17-A/2016 with T.P. No. 17/111/NCLT/AHM/2016
C.A. No. 117 of 2014 with C.P. No. 39/111/CLB/MB/2011**

Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017**

Name of the Company: Hari Mohan Gupta & Ors.
V/s.
Jagran Publication Pvt. Ltd. & Ors

Section of the Companies Act: Section 111 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Nirag Pathak	Adv. for	Resp. Nos.	
	Mr. Shalin Jani	Shardul Amarchand Mangaldas & Co.	2 & 3	
2.				

ORDER

None present for Original Petitioner. Learned Advocate Mr. Nirag Pathak present for Original Respondents No. 1 to 3.

Learned Counsel for Respondents represented that the matter is pending before Hon'ble Madhya Pradesh High Court, Jabalpur Bench and stay in force.

List the matter on 08.11.2017.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 5th day of October, 2017.